

Appointment of substitute teachers in Chakradharpur division of S.E. Railway

1332. SHRI L. MAHAPATRO: Will the Minister of RAILWAYS be pleased to state :

(a) the number of substitute teachers appointed in Chakradharpur division of South Eastern Railway from 1968 to date and the approximate length of their service.

(b) what are the rules regarding the appointment and termination of services of such teachers;

(c) whether the said rules have been violated and if so on how many occasions and the reasons therefor; and

(d) whether such teachers who have completed three years and above in the grade are likely to be absorbed as regular teachers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):

(a) 72. The length of their service varies from two months to six years.

(b) and (c) A statement is attached. [See Appendix LXXXIX, Annexure No. 76.]

(d) Yes. It is proposed to consider such substitute teachers for regular appointment through special selection, subject to their possessing the requisite qualifications and their being within the prescribed age limits.

Extension of Railway Lines in Karnataka

1333. SHRI B. P. NAGARAJA MURTHY: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Karnataka Government have submitted any proposal to the Central Government regarding extension of railway lines in that state; and

(b) if so, the details thereof and the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) A statement is attached. [See Appendix LXXXIX, Annexure No. 77.]

Travelling without tickets in connivance with Railway Police Constables

1334. SHRI B. P. NAGARAJA MURTHY: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that many people travel without tickets in connivance with the Railway Police Constables;

(b) whether such cases have also been detected by Government; and

(c) if so, what steps have been taken to eradicate such type of corruption prevailing among the Railway Police Constables in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) There are a few instances of persons travelling without tickets with connivance of the Railway Police Constables.

(b) A few such cases have been detected by the Railway Administrations.

(c) Surprise checks are carried out against ticketless travel and whenever such cases are detected, the matter is brought to the notice of the concerned State Government authorities for taking action against the delinquent Police Personnel.

Charges against Companies

1335. SHRI RABI RAY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that some companies have gone to Courts against whom charges of monopolistic and restrictive trade practices are pending; and

(b) if so, what are the names of those companies and the details thereof?